

श्री रघुनाथ सिंह : इस बात को देखते हुए कि कोसी में हर साल बाढ़ पाती है, इस फLOOD को रोकने के लिए कोई इन्तजाम हुआ है या नहीं ?

श्री स० का० पाटिल: इन्तजाम तो हो रहा है और मेम्बर साहब को मासूम होगा कि यह इन्तजाम क्या है। एम्बेकमेंट्स बन रहे हैं, बैराज का इन्तजाम हो रहा है, और मैं मानता हूँ कि जब बैराज कम्प्लीट हो जाएंगे, तो इस प्रकार की हानि ज्यादा नहीं होगी।

Shrimati Tarkeshwari Sinha: In view of the fact that the intensity of the flood inside the embankment is very acute this time because of the embankment that is taking place, may I know what special steps have been taken by Government to evacuate the villagers there and what relief do Government propose to offer them?

Shri S. K. Patil: It has been suggested by various Members that due to the embankment, perhaps, the danger has slightly increased. But, they forget one thing that while the danger might have slightly increased inside the embankment, it has prevented the danger reaching about 20 times more people and, I do not know, how many times more distress. Therefore, we have to weigh between the two and when the barrage part of it is complete, then, possibly, this will be less. But, so far as the villagers that stay within the embankment are concerned, to remove that danger completely is impossible. That can never be done.

Shri Kashiwal: May I know whether Government have been able to assess the damage caused by recent floods?

Shri S. K. Patil: We have not yet because the floods are in the process and, therefore, it is too early to assess finally the damage that has been caused.

Shrimati Tarkeshwari Sinha: In view of the fact that some of the villages have been completely drown-

ed inside the embankment may I know whether Government thinks it urgent to remove these villagers from those villages and may I also know what specific help the Government is going to give to the Bihar Government to reduce the suffering?

Shri S. K. Patil: Out of 200 villages about 24 villages have been badly affected; and, so far as they are concerned, they were very promptly removed to the special hutments which are erected on the embankments and roundabout and all relief that is possible to be given is being given by the Control Board that looks after the operations.

WRITTEN ANSWERS TO QUESTIONS

Indians Abroad

*976. **Dr. Ram Subhag Singh:** Will the Minister of Home Affairs be pleased to state:

- (a) whether there is any proposal or scheme to offer services to Indians who are at present serving in foreign countries for lack of work here; and
- (b) if so, what progress has been made in this regard?

The Minister of State in the Ministry of Home Affairs (**Shri Datar**): (a) and (b) A statement setting out the steps being taken in this connection, is placed on the Table of Lok Sabha. [See Appendix III, annexure No 4]

Import of Spring Steel Wire

*984. **Shrimati Parvathi Krishna:** Will the Minister of Steel, Mines and Fuel be pleased to state:

- (a) whether the import of spring steel wire (raw material for spring seating and upholstery) has been banned,
- (b) if so, the reasons therefor;
- (c) whether Government have received any representation from any firms regarding the same; and

(d) if so, the action taken thereon?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) No, Sir.

(b) to (d). Do not arise.

**Ondal (Burdwan District)
Airfield**

*986. Shri K. K. Das: Will the Minister of Defence be pleased to state:

(a) whether any complaint has been received by Government from some inhabitants of the village of Ondal in the Burdwan District of West Bengal that no crop compensation has been paid to them for lands acquired by Government for the Ondal Airfield for the last four years;

(b) if so, how far the complaint is correct, and what are the reasons for non-payment of crop compensation for the acquired lands; and

(c) the time that will be taken for finally settling the matter?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes, Sir.

(b) Crop compensation is not payable in respect of the acquired lands, the ownership of which, vests in the Government from the date of acquisition. The landowners are entitled to receive only the cost of the acquired land.

(c) Does not arise

Indian Administrative Service

*987. Shri Sinhasan Singh: Will the Minister of Home Affairs be pleased to state:

(a) the total number of persons recruited to the Indian Administrative Service during the last three years;

(b) whether any analysis has been made to indicate from what kinds of homes these persons come; and

(c) the percentage of the selected persons to the total who come from rural areas?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) The total number of persons directly appointed to the Indian Administrative Service during the three years, 1954—56, was 147.

(b) Yes.

(c) It is not possible to say as to how many of the selected candidates actually belonged to the rural areas, as many of those who had given their permanent home address in an urban area, had given a rural place as their birth place. About 16 per cent. had, however, given their permanent home addresses in the rural areas.

Ordnance Factory at Bhandara

*988. Shri Wasnik: Will the Minister of Defence be pleased to state:

(a) whether Government have decided to start an Ordnance Factory at Bhandara (Bombay State);

(b) if so, when the work will be started; and

(c) what will be the total outlay of this factory?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) and (b). It has been decided to set up a new Ordnance Factory but no final decision has yet been taken with regard to the site and the date of its commencement

(c) The total outlay is estimated at Rs 17.5 crores.

**National Fundamental Education
Centre**

*989. Shri Ram Saran: Will the Minister of Education and Scientific Research be pleased to state:

(a) whether the National Fundamental Education Centre has started functioning regularly; and

(b) how does it coordinate the various activities in the field of social education?